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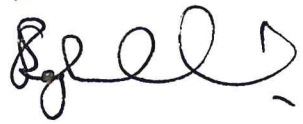
**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 740/16 in CP 271/16	TP 213/17	Hearing	391/ 394	Apere Enterprise Storage Solutions India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	Prema Hatti	ROC	
2)	Raghuram Cadambi for C.K. Nandakumar 9900039859	Petitioner	

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC/RD is present. She requested time for filing report.

List it on 14.08.2017.

  
MEMBER (J)

  
MEMBER (T)